

दि. 24/01/17  
24/01/17

F.No. 224/48 /2015-CX.6  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

North Block, New Delhi  
Dated the January, 2017

JD (NS)  
62

AD (Admin) To  
गुप्त मन्त्रालय  
10-2-17

The DG(Systems),  
CBEC,  
Samar Hotel, Chanakyapuri,  
New Delhi-110021.

Subject: Implementation of suo-motu disclosure under Section 4 of Right to information Act, 2005-Display of Action Taken Report on the departmental web-site-reg.

श्री श्री श्री  
10/2/17

Sir,  
I am directed to refer to OM No.295/32/2014 dated 30.04.2015 issued by the CX-9 Section of the Board on the above subject and to say that an Action Taken Report on the guidelines issued by the Department of Personnel and Training vide their OM. No. 1/6/2011-IR dated 15.04.2013 has been prepared.

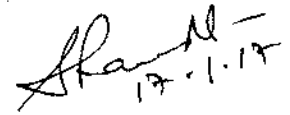
2. CX.9 Section has identified sections of Board which are required to take action on various para of the above DOPT guidelines. Accordingly, the undersigned is required to take action on following paras:-

Sr.No.	Para No.	Action owner	Action to be taken
1	1.4	All Sections	RTI applications, appeals and their responses should be disclosed on the departmental web-site with search facility based on key words.
2	2.0(2.1 & 2.2)	DG(Systems) and All Sections	Display of Notifications, Circulars on departmental web-site
3	3.3	All Sections	The procedure followed in the decision making processes, including channels of supervision and accountability

4	3.4	All Sections	The norms set by it for the discharge on this functions
5	3.6	All Sections	Details in respect of information, available to or held by it, reduced in an electronic form.
6	4.0(4.1 to 4.7)	All Sections	Compliance with provisions of suo-motu (proactive) disclosure under RTI Act.
7	6.0(6.1)	All Sections	Action Taken Report.

3. Hence the, CX.6 Section has taken action on para no. 1.4,2.1,2.2,3.3,3.4,3.6,,4.1 to 4.7 and 6.1. Accordingly, Action Taken Report in respect of CX.6 section is given in the attached statement, which may be uploaded on the website of Central Board of Excise & Customs at appropriate place, as envisaged in Para 2.0 of the guidelines enclosed with the OM dated 15.4.2013 of the Department of Personnel and Training.

Yours faithfully,



(Shankar Prasad Sarma)

Under Secretary to the Govt. of India

Copy to:

- 1) Web Master,  
Directorate General of Systems,  
CBEC, R. R. Building, I. P. Estate,  
New Delhi.
- 2) Under Secretary (CX.9),  
CBEC, North Block,  
New Delhi

**Statement showing Action Taken Report on the guidelines issued by Department of Personnel and Training in their O. Mo. No.1/6/2011-IR dated 15.04.2013 in respect of CX.6 Section of Central Board of Excise and Customs, Department of Revenue, North Block, New Delhi-110001.**

S.No.	Para No.	Action taken
1	1.4	List of RTI application and appeals and their replies given by CX.6 Section, CBEC, during the month of Jan, 2015 to July, 2015 is given in Annexure-1
2	2.1	Copies of relevant notifications/circulars issued by Cx.1 Section are already available on the website of CBEC, and can be accessed at <a href="http://www.cbec.gov.in">http://www.cbec.gov.in</a>
3	2.2	This information is already available in the website of CBEC & can be accessed at
4	3.3	Information in respect of CX.6 Section is in Annexure-II
5	3.4	The norms set by it for the discharge of its functions:- these are given in the citizen charter of the CBEC
6	3.6	Details of the subject in respect of which documents/information is held by Cx.1 Section is given in Annexure-III
7	4.1 to 4.7	Action on the guidelines contained in this para has not yet been taken by the Cx.9 Section (Coordination Section) as the same is not competent to take action for implementation of these guidelines.
8	6.1	A copy of this Action Taken Report is being sent to CX.9 Section (Coordination Section) so that necessary action is taken including submission of any report.

**List of RTI applications received in CX.6 Section w.e.f.01.01.2015 to 31.08.2015**

Sl. No.	F.No.	Name of the applicant 5/Shri	Online/offl ine	Status of RTI application		Remarks
				Reply Given	Transferred Under Section 6 (3)	
1	224/02/2016 CX.6	S.N.Sharma	Offline	Yes		
2	224/05/2016 CX. 6	Dipesh Kedia	Offline		Return to the SO RTI Cell	
3	224/06/2016 CX.6	P G James	online		CPIO (CX 8 & 9)	
4	224/07/2016 CX.6	Chandra ShekharGaur	online		CPIO (TRU-1)/Directorate of Data Management	
5	224/08/2016 Cx.6	M/s Ptintografik Packaging	Offline		CPIO (CX.3)	
6	224/11/2016CX.6	Govind Prasad Dalmia	Offline	Yes		
7	224/12/2016 CX.6	Sunil HlaKurki	online	Yes		
8	224/13/2016 CX.6	Yogesh Tandava	online		CPIO (Lok Sabha)	
9	224/15/2016 Cx.6	Vimlesh Kumar	Offline		CPIO (TRU & CX.9)	
10	224/16/2016 CX.6	R K Jain	Offline		CPIO (TRU 1 & 2 & CX.9)	
11	224/17/2016 CX.6	Skikha Dixit	Online	Yes		
12	224/18/2016 CX.6	R. Viswanathan	Online		CPIO (ST & DIPP)	
13	224/19/2016 CX.6	Mohsin Tahsildar	Online	Yes		
14	224/20/2016 CX.6	Willington c	Offline		CPIO (TRU-II)	
15	224/21/2016 CX.6	Ashfaqe Rahman	Online	Yes		
16	224/22/2016 CX.6	R.B. Sharma	Offline	Yes		
17	224/24/2016 CX.6	Sakam Gupta	Offline		CPIO(CEx Meerut)	
18	224/25/2016 CX.6	Narendra Kumar Bhatnagar	Offline		CPIO (TRU, DG Syst, CX.9)	
19	224/27/2016 CX.6	Rakesh Kumar	Offline		CPIO (TRU-1)	
20	224/28/2016 CX.6	Ram	Offline		CPIO (DG Audit)	
21	224/31/2016 CX.6	Suman Chakrabarti	Online	Yes		
22	224/37/2016 CX.6	Pritesh Kumar	Online	Yes		
23	224/43/2016 CX.6	Ajit Kumar	Offline	Yes		
24	224/44/2016 CX.6	Kush Sharma	Online		CPIO (DG Audit, System)	
25	224/45/2016 CX.6	Veeranjaneyulu Matcha	Online	Yes		
26	224/46/2016 CX.6	GopalKrishnan	Onlinr		CPIO (CX.3)	
27	224/47/2016 CX.6	B S Dugar	Offline	Yes		
28	224/48/2016 CX.6	Rahish Khan	Offline		CPIO (Custom)	

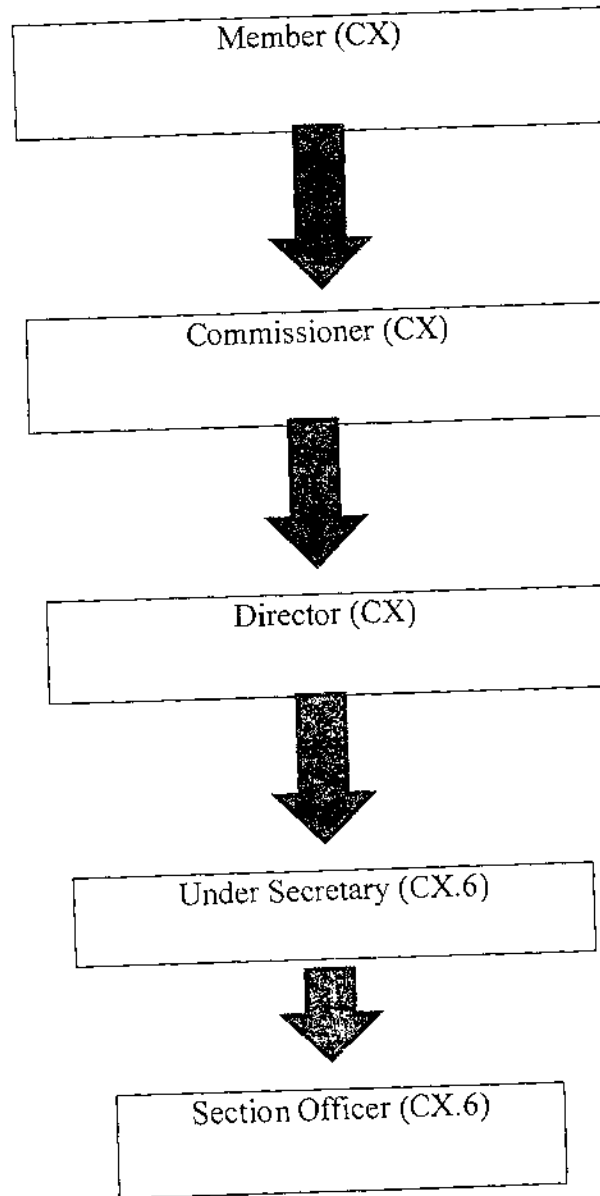
29	CBECE/R/2016/50103/1	PG JAMES	Online	Yes		
30	CBECE/R/2016/50256/1	Umesh	Online	Yes		
31	CBECE/R/2016/50267	Raj	Online	Yes		
32	CBECE/R/2016/50293/3	Mohd Imran Khokhar	Online	Yes		
33	CBECE/R/2016/50296	Hardik Patel	Online	Yes		
34	CBECE/R/2016/50379	Himanshu Singhal	Online	Yes		
35	CBECE/R/2016/50409	Rajeev Gupta	Online	Yes		
36	CBECE/R/2016/50502	Rajnish Kumar	Online	Yes		
37	CBECE/R/2016/50570	R K Gulati	Online	Yes		
38	CBECE/R/2016/50630	nawal agrawal	Online	Yes		
39	CBECE/R/2016/50706	NAWAL AGRAWAL	Online	Yes		
40	CBECE/R/2016/50707	NAWAL AGRAWAL	Online	Yes		
41	CBECE/R/2016/50708	NAWAL AGRAWAL	Online	Yes		
42	CBECE/R/2016/50710	NAWAL AGRAWAL	Online	Yes		
43	CBECE/R/2016/50711	Sunil Garg	Online	Yes		
44	CBECE/R/2016/50738	Umesh Kumar	Online	Yes		
45	CBECE/R/2016/50758/1	Aakash Goel	Online	Yes		
46	CBECE/R/2016/50987	Priyawansh Depawat	Online	Yes		
47	CBECE/R/2016/51034/1	Raman	Online	Yes		
48	CBECE/R/2016/51039	MANIMARAN	Online	Yes		
49	CBECE/R/2016/51169	Ashutosh Agrawal	Online	Yes		
50	CBECE/R/2016/80508	kalesha vali	Online	Yes		
51	CBECE/R/2016/80528	ashish sharma	Online	Yes		
52	CBECE/R/2016/80557	virendra kumar yadav	Online	Yes		
53	CBECE/R/2016/80637/1	Ritesh Kumar	Online	Yes		
54	CBECE/R/2016/80643	NAWAL AGRAWAL	Online	Yes		
55	CBECE/R/2016/80719/1	Ashish Jain	Online	Yes		
56	CBECE/R/2016/80742	Sunil Garg	Online	Yes		
57	CBECE/R/2016/80776	SANJEEVGOYAL	Online	Yes		

**List of RTI application and appeals and their replies given by  
CX-6 Section, CBEC, during the month of Jan., 2016 to Dec,2016.**

Sl. No.	Name of the applicant S/Shri	F.No.
1	S.N.Sharma	224/02/2016 CX.6
2	Vikrant Togad	224/04/2016 CX.6
3	Dipesh Kedia	224/05/2016 CX. 6
4	P G James	224/06/2016 CX.6
5	Chandra ShekharGaur	224/07/2016 CX.6
6	M/s PtintografikPackaging	224/08/2016 Cx.6
7	Govind Prasad Dalmia	224/11/2016CX.6
8	Sunil HlaKurki	224/12/2016 CX.6
9	Yogesh Tandava	224/13/2016 CX.6
10	Vimlesh Kumar	224/15/2016 Cx.6
11	R K Jain	224/16/2016 CX.6
12	Skikha Dixit	224/17/2016 CX.6
13	R. Viswanathan	224/18/2016 CX.6
14	Mohsin Tahsildar	224/19/2016 CX.6
15	Willington c	224/20/2016 CX.6
16	Ashfaque Rahman	224/21/2016 CX.6
17	R.B. Sharma	224/22/2016 CX.6
18	Sakam Gupta	224/24/2016 CX.6
19	Narendra Kumar Bhatnagar	224/25/2016 CX.6
20	Rakesh Kumar	224/27/2016 CX.6
21	Ram	224/28/2016 CX.6
22	Suman Chakrabarti	224/31/2016 CX.6
23	Pritesh Kumar	224/37/2016 CX.6
24	Ajit Kumar	224/43/2016 CX.6
25	Kush Sharma	224/44/2016 CX.6
26	Veeranjaneyulu Matcha	224/45/2016 CX.6
27	GopalKrishnan	224/46/2016 CX.6
28	B S Dugar	224/47/2016 CX.6
29	Rahish Khan	224/48/2016 CX.6
30	PG JAMES	CBECE/R/2016/50103/1
31	Umesh	CBECE/R/2016/50256/1
32	Raj	CBECE/R/2016/50267
33	Mohd Imran Khokhar	CBECE/R/2016/50293/3
34	Hardik Patel	CBECE/R/2016/50296
35	Himanshu Singhal	CBECE/R/2016/50379
36	Rajeev Gupta	CBECE/R/2016/50409
37	Rajnish Kumar	CBECE/R/2016/50502
38	R K Gulati	CBECE/R/2016/50570
39	nawal agrawal	CBECE/R/2016/50630
40	NAWAL AGRAWAL	CBECE/R/2016/50706
41	NAWAL AGRAWAL	CBECE/R/2016/50707

42	NAWAL AGRAWAL	CBECE/R/2016/50708
43	NAWAL AGRAWAL	CBECE/R/2016/50710
44	Sunil Garg	CBECE/R/2016/50711
45	Umesh Kumar	CBECE/R/2016/50738
46	Aakash Goel	CBECE/R/2016/50758/1
47	Priyawansh Depawat	CBECE/R/2016/50987
48	Raman	CBECE/R/2016/51034/1
49	MANIMARAN	CBECE/R/2016/51039
50	Ashutosh Agrawal	CBECE/R/2016/51169
51	kalesha vali	CBECE/R/2016/80508
52	ashish sharma	CBECE/R/2016/80528
53	virendra kumar yadav	CBECE/R/2016/80557
54	Ritesh Kumar	CBECE/R/2016/80637/1
55	NAWAL AGRAWAL	CBECE/R/2016/80643
56	Ashish Jain	CBECE/R/2016/80719/1
57	Sunil Garg	CBECE/R/2016/80742
58	SANJEEVGOYAL	CBECE/R/2016/80776

**Flow Chart explaining the rank/grade of Public functionaries involved in the decision making process and the specific stages in the decision making hierarchy in CX-6 Section of CBEC**





**CX-6 (Distribution of work)**

- i) Central Excise, interpretation of these rules and amendments thereof.
- ii) Procedures and rules relating to assessment, audit, preventive, sampling, bond, enforcement, recovery, prosecution, delegation of powers, rewards budget day procedures and any other procedure not specified elsewhere.
- iii) Amendment of Manuals such as Basic Central Excise Manual, Preventive Manual, Audit Manual.
- iv) References from DGCEI and DG, Audit.
- v) Parliament Question coordination with other sections and PQ relating to subjects of CX-6 and Cx.8.
- vi) All references on the above issues.